

**Annexure – 5**

Name of the corporate debtor: **AK EDU TECHNOLOGIES PRIVATE LIMITED** ; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 03.05.2023

In accordance with Section 25(2) (e) , IBC ,2016

List of operational creditors (Workmen)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of workman | Details of claim received |                | Details of claim admitted |                 |                       |                                      | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |   |
|---------|---|-----------------|---------------------------|----------------|---------------------------|-----------------|-----------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|---|
|         |   |                 | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party | % voting share in CoC, if applicable |                            |  |                                    |                              |                 |   |
| -       | -   | -               | -                         | -              | -                         | -               | -                     | -                                    | -                          | -  | -                                  | -                            | -               | - |

